

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:--4331- JK (LD ) of 2024**

**DATED:- 28 - 03 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 28- 03 - 2024

No:-LAW-OIC/3/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.  
Law Officer concerned
8. Officer In Charge Litigation(OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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**Annexure to the Government Order No.4331 -JK(LD) of 2024 dated 28.03.2024**

S. No.	Case No.	Case Titled	OIC
1.	WP (C) PIL No. 01/2020, OWP No. 01/2019	Union of India V/s U.T. of J&K & Ors c/w, In Re Suomoto Proceedings V/s State of J&K & Ors.	Sh. Aflaq Ahmad, Under Secretary Revenue Department
2	OWP No. 1812/2014	Shiv Devi V/s State of J&K & Ors.	Sh. Dharam Paul, Under Secretary Revenue Department
3	OWP No. 2703/2018	J&K Ex Servicemen League V/s State of J&K & Ors.	Mrs. Sheetal Choudhary, Under Secretary Revenue Department
4	WP(C) No. 2483/2023	Girdhari Lal & Ors V/s UT of J&K & Ors.	Sh. Dharam Paul, Under Secretary Revenue Department
55	WP(C) No. 2910/2023	Tirath Ram & Ors V/s UT of J&K & Ors.	Sh. Aflaq Ahmad, Under Secretary Revenue Department
6	CCP(S) No. 173/2023	Sadhu Ram Bhagat V/s Shabir Malik, Tehsildar Doda & Anr.	Sh. Aflaq Ahmad, Under Secretary Revenue Department
7	WP(C) No. 2222/2021	Prithvi Raj Manhas & Anr V/s UT of J&K & Ors.	Mrs. Sheetal Choudhary, Under Secretary Revenue Department
8	OWP No. 956/2015	Joginder Singh V/s State of J&K & Ors.	Mrs. Sheetal Choudhary, Under Secretary Revenue Department
9	WP(C) No. 857/2023	Vimla Devi & Ors V/s UT of J&K & Ors.	Mrs. Sheetal Choudhary, Under Secretary Revenue Department
10	OWP No. 524/2014	Mohd Fazal V/s State of J&K & Ors.	Mrs. Sheetal Choudhary, Under Secretary Revenue Department
11	OWP No. 1214/2011	Bishan Dass V/s State of J&K & Ors.	Sh. Aflaq Ahmad, Under Secretary Revenue Department
12	WP(C) No. 1461/2023	Baba Roshan Islamic Trust Thandikasi V/s UT of J&K & Ors.	Mrs. Sheetal Choudhary, Under Secretary Revenue Department

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13	OWP No. 770/2004	Surinder Arora V/s UT of J&K & Ors. and other clubbed matters.	Mrs. Sheetal Choudhary, Under Secretary Revenue Department
14	OWP No. 1502/2018	Markazi Anjuman Islamia Bharderwah V/s State of J&K & Ors.	Mrs. Sheetal Choudhary, Under Secretary Revenue Department
15	WP(C) No. 3249/2023	Puran Chand & Ors V/s UT of J&K & Anr.	Sh. Aflaq Ahmad, Under Secretary Revenue Department
16	WP (C) No. 2067/2019	Mohd Hamid Khan & Ors V/s UT of J&K & Ors.	Sh. Dharam Paul, Under Secretary Revenue Department
17	CCP(S) No. 333/2021	Ram Parkash Magotra and ors. V/s Vijay Kumar Bidhuri and ors.	Mrs. Sheetal Choudhary, Under Secretary Revenue Department
18	CCP(S) No. 06/2021 ti	Raghuvinder Singh V/s Pawan Kotwal Pr. Secy. Revenue Dept. & ors.	Mr. Surjeet Singh, Under Secretary Revenue Department
19	WP(C) No. 2930/2023	Siraj Din & Ors V/s UT of J&K & Ors.	Mrs. Sheetal Choudhary, Under Secretary Revenue Department
20	CPOWP No. 21/2019	Balbir Singh & Ors V/s Sanjay Mitra & Ors.	Mrs. Sheetal Choudhary, Under Secretary Revenue Department
21	WP(C) PIL No. 4/2023	Sunil Kumar V/s UT of J&K & Ors.	Mr. Surjeet Singh, Under Secretary Revenue Department
22	OWP No. 276/2019	titled Omesh Singh V/s State of J&K & Ors.	Sh. Aflaq Ahmad, Under Secretary Revenue Department
23	WP C 1204/2021	Inhabitants of village Thakarai and anr. V/s UT of J&K	Sh. Aflaq Ahmad, Under Secretary Revenue Department
24	OWP No. 464/2015	Mohd Qasim V/s State of J&K & Ors.	Mrs. Sheetal Choudhary, Under Secretary Revenue Department

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-4330-JK (LD ) of 2024**

**DATED:- 28 - 03 - 2024**

Sanction is hereby accorded to the appointment of Mr. Irfan Manzoor, Under Secretary to Government, General Administration Department as Officer Incharge (OIC) Litigation in case O.A. No. 1158/2021 titled Rakesh Kumar & others Vs Union Territory of Jammu & Kashmir and others including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated:-28.03.2024

No:- LAW-OIC/3/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/Secretary to Government, General Administration Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
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**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer